

NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 07-09-2018.

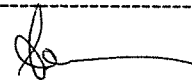
PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/568/(IB)/2018  
NAME OF THE PETITIONER(S) : MAHAVEER GINNING AND PRESSING  
NAME OF THE RESPONDENT(S) : THE SRI VENKATESA MILLS LTD  
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1. AMRITH  
BHARGAV

for Petitioner



2. ANANT MERATHIA

Counsel for Respondent



**ORDER**

Counsel for Petitioner/Operational Creditor present. Counsel for Respondent/Corporate Debtor present and stated that they are placing a fresh proposal for settlement, since the earlier proposal was rejected by the Petitioner. Petitioner's counsel prayed for time for seeking instructions from his client and for making further submissions. In case, the matter is settled between the parties, both counsels are directed to file joint memo of compromise on the next date of hearing. At request, time is enlarged. Put up on 08.10.2018.

(K ANANTHA PADMANABHA SWAMY)  
Member (Judicial)